

DIVISION BENCH  
COURT - II

**O-228**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/92(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>RD</sup> APRIL 2024**

IN THE MATTER OF	<b>RAKESH RANJAN SHRIVASTAVA VS M/S SHYAMA BHAGWATI INFRASTRUCTURE PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4) SEC. 243(1) (B)</b>

**Appearance (via video conferencing/physically)**

Mr. Amritam Mandal, Adv. ] For the Petitioner  
Ms. Shipra Naskar, Adv. ]

Mr. Vikas Baisya, Adv. ] For the Corporate Debtor  
Mr. Sourasish Das, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of the petitioner present. Ld. Counsel appearing on behalf of the Corporate Debtor present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **21.06.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

*Ar.*